

Central Administrative Tribunal
Principal Bench

O.A. 563/2000.

New Delhi this the 17th day of April, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member(J).
Hon'ble Shri V.K. Majotra, Member(A).

Vijender Kumar,
S/o Shri Deep Chand,
Ex-Sweeper, I.G.E.S.I. Hospital,
Jhilmil, Shahdara,
Delhi-95. Applicant.

(None present)

Versus

1. Director (Medical),
E.S.I. Scheme Hospital Complex,
Basaidara Pur, Ring Road,
New Delhi-110015.

2. Medical Superintendent,
Indira Gandhi, ESI Hospital,
Jhilmil, Shahdara,
Delhi-110095. Respondents.

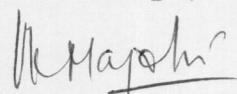
(None present)

O R D E R (ORAL)

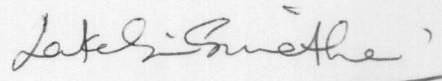
Hon'ble Smt. Lakshmi Swaminathan, Member(J).

None for the applicant is present even on the second call. None had appeared for him even on 11.4.2000. Either the applicant or his counsel should have been present at least today.

2. In the above circumstances, it is noted that the applicant is no longer interested in pursuing the matter. Accordingly, O.A. is dismissed.


(V.K. Majotra)

Member(A)


(Smt. Lakshmi Swaminathan)

Member(J)

'SRD'